|          |                         |   |                          | A                  | NNEXU                                    | RE-A                     |                                      |          |                     |              |                   |                        |                                |
|----------|-------------------------|---|--------------------------|--------------------|--|--------------------------|--------------------------------------|----------|---------------------|--------------|-------------------|------------------------|--------------------------------|
|          |                         | NAME OF THE COURT   |                          | OPENING<br>BALANCE | INSTITUTION FOR THE MONTH OF<br>NOVEMBER |                          |                                      | DISP     | OSAL FOR 1<br>NOVE  | NTH OF       | PENDENCY          | Average<br>No. of days |                                |
| SL<br>NO | NAME OF THE<br>DISTRICT |   | Designated/<br>Dedicated |                    | TRANSFE<br>RRED<br>(U/s 9)               | FRESH<br>INSTITUTI<br>ON | INSTITUITIO<br>N THROUGH<br>TRANSFER | DISPOSAL | TRANSFER<br>RED OUT | MADE<br>OVER | DATA<br>CLEARANCE | AS ON<br>30.11.2022    | taken to<br>decide the<br>case |
| 1        | High                    | Court of Karnataka*   | -                        | 606                | 0  | 47                       | 0                                    | 14       | 0                   | 0            | 0                 | 639                    | 3 Months<br>9 Days             |
|          |                         |   | I                        | DISTRICT           | JUDICIA                                  | RY                       | 1                                    | 1        |                     |              | I                 |                        |                                |
|          |                         | LXXXII Addl.City Civil and Sesions<br>Judge, Bengaluru City. CCH-83     | Dedicated                | 548                | 0  | 47                       | 0                                    | 57       | 1                   | 0            | 0                 | 537                    | 1 Year<br>3 Months<br>1 Day    |
|          |                         | LXXXIII Addl. City Civil and Sessions<br>Judge, Bengaluru City.CCH-84   | Dedicated                | 449                | 0  | 47                       | 1                                    | 43       | 2                   | 0            | 0                 | 452                    | 1 Year<br>22 Days              |
|          |                         | LXXXIV Addl. City Civil and Sessions<br>Judge, Bengaluru City.CCH-85    | Dedicated                | 227                | 0  | 52                       | 4                                    | 41       | 1                   | 0            | 0                 | 241                    | 9 Months<br>26 Days            |
|          |                         | LXXXV Addl. City Civil and Sessions<br>Judge, Bengaluru City.CCH-86     | Dedicated                | 245                | 0  | 50                       | 1                                    | 57       | 0                   | 0            | 0                 | 239                    | 8 Months<br>20 Days            |
| 1        | BENGALURU CITY          | LXXXVI Addl. City Civil and Sessions<br>Judge, Bengaluru City.CCH-87    | Dedicated                | 381                | 0  | 54                       | 1                                    | 45       | 1                   | 0            | 0                 | 390                    | 8 Months<br>10 Days            |
|          |                         | LXXXVII Addl. City Civil and Sessions<br>Judge, Bengaluru City. CCH-88  | Dedicated                | 285                | 0  | 46                       | 0                                    | 54       | 0                   | 0            | 0                 | 277                    | 7 Months<br>8 Days             |
|          |                         | LXXXVIII Addl. City Civil and Sessions<br>Judge, Bengaluru City. CCH-89 | Dedicated                | 402                | 0  | 41                       | 2                                    | 38       | 0                   | 0            | 0                 | 407                    | 1 Year<br>6 Months<br>10 days  |
|          |                         | LXXXIX Addl. City Civil and Sessions<br>Judge, Bengaluru City. CCH-90   | Dedicated                | 518                | 0  | 41                       | 0                                    | 57       | 2                   | 0            | 0                 | 500                    | 2 Years<br>22 Days             |
|          |                         | LII Addl. City Civil and Sessions<br>Judge, Bengaluru City.             | Designated               | 0                  | 0  | 0                        | 0                                    | 0        | 0                   | 0            | 0                 | 0                      | 0                              |

|          | NAME OF THE<br>DISTRICT | NAME OF THE COURT  |                          |                    | INSTITUT                   | ION FOR TH<br>NOVEMBE    | E MONTH OF<br>R                      | DISPOSAL FOR THE MONTH OF<br>NOVEMBER |                     |              |                   | PENDENCY            | Average<br>No. of days         |
|----------|-------------------------|--|--------------------------|--------------------|----------------------------|--------------------------|--------------------------------------|---------------------------------------|---------------------|--------------|-------------------|---------------------|--------------------------------|
| SL<br>NO |                         |  | Designated/<br>Dedicated | OPENING<br>BALANCE | TRANSFE<br>RRED<br>(U/s 9) | FRESH<br>INSTITUTI<br>ON | INSTITUITIO<br>N THROUGH<br>TRANSFER | DISPOSAL                              | TRANSFER<br>RED OUT | MADE<br>OVER | DATA<br>CLEARANCE | AS ON<br>30.11.2022 | taken to<br>decide the<br>case |
| 2        |                         | Prl.District & Sessions Court Bagalkot   | Designated               | 32                 | 0                          | 0                        | 0                                    | 0                                     | 1                   | 0            | 0                 | 31                  | 0                              |
|          | BAGALKOT                | I Addl.District and Sessions Judge,<br>Bagalkot, sitting at Jamkhandi(only<br>for jurisdiction of Jamkhandi) | Designated               | 8                  | 0                          | 2                        | 1                                    | 1                                     | 0                   | 0            | 0                 | 10                  | 1 Month<br>6 days              |
| 3        | BELAGAVI                | Prl.District & Sessions Court, Belagavi  | Designated               | 116                | 0                          | 18                       | 0                                    | 8                                     | 0                   | 0            | 0                 | 126                 | 7 Months                       |
| 4        | BALLARI                 | Prl. District and Sessions Judge,<br>Ballari.  | Designated               | 0                  | 0                          | 0                        | 0                                    | 0                                     | 0                   | 0            | 0                 | 0                   | 0                              |
| 4        |                         | IV Addl. District & Sessions Judge,<br>(Commercial Court), Ballari   | Dedicated                | 208                | 0                          | 9                        | 0                                    | 45                                    | 0                   | 0            | 0                 | 172                 | 1 Year<br>11 Months<br>11 Days |
|          | BENGALURU<br>RURAL      | I Addl. District and Sessions Judge,<br>Bengaluru Rural.   | Designated               | 0                  | 0                          | 0                        | 0                                    | 0                                     | 0                   | 0            | 0                 | 0                   | 0                              |
| 5        |                         | X Addl. District & Sessions Judge,<br>Bengaluru Rural  | Dedicated                | 304                | 0                          | 35                       | 51                                   | 61                                    | 2                   | 0            | 0                 | 327                 | 10 months<br>27 Days           |
|          |                         | XI Addl. District & Sessions Judge,<br>Bengaluru Rural   | Dedicated                | 328                | 0                          | 24                       | 3                                    | 23                                    | 2                   | 0            | 0                 | 330                 | 2 Years<br>7 Months<br>12 Days |
| 6        | BIDAR                   | Prl.District & Sessions Court, Bidar   | Designated               | 489                | 0                          | 5                        | 0                                    | 7                                     | 0                   | 0            | 0                 | 487                 | 2 Years<br>5 Months<br>8 Days  |
| 7        | CHAMARAJANAGAR          | Prl.District & Sessions Court,<br>Chamarajanagara  | Designated               | 75                 | 0                          | 1                        | 0                                    | 1                                     | 0                   | 0            | 0                 | 75                  | 1 Year<br>4 Months<br>9 Days   |
| 8        | CHIKKABALLAPURA         | Prl. District and Sessions Judge,<br>Chikkaballapura   | Designated               | 606                | 0                          | 60                       | 0                                    | 25                                    | 0                   | 0            | 0                 | 641                 | 1 Year<br>1 Month<br>4 days    |
| 9        | CHIKKAMAGALURU          | Prl. District and Sessions Judge,<br>Chikkamagaluru  | Designated               | 76                 | 0                          | 8                        | 0                                    | 13                                    | 0                   | 0            | 0                 | 71                  | 1 Year<br>5 Months<br>3 days   |
| 10       | CHITRADURGA             | Prl.District & Sessions Court,<br>Chitradurga  | Designated               | 14                 | 0                          | 5                        | 0                                    | 1                                     | 0                   | 0            | 0                 | 18                  | 7 Months<br>29 Days            |

|          | NAME OF THE<br>DISTRICT | NAME OF THE COURT  |                          |                    | INSTITUT                   | ION FOR TH<br>NOVEMBE    | E MONTH OF<br>R                      | DISPOSAL FOR THE MONTH OF<br>NOVEMBER |                     |              |                   | PENDENCY            | Average<br>No. of days         |
|----------|-------------------------|--|--------------------------|--------------------|----------------------------|--------------------------|--------------------------------------|---------------------------------------|---------------------|--------------|-------------------|---------------------|--------------------------------|
| SL<br>NO |                         |  | Designated/<br>Dedicated | OPENING<br>BALANCE | TRANSFE<br>RRED<br>(U/s 9) | FRESH<br>INSTITUTI<br>ON | INSTITUITIO<br>N THROUGH<br>TRANSFER | DISPOSAL                              | TRANSFER<br>RED OUT | MADE<br>OVER | DATA<br>CLEARANCE | AS ON<br>30.11.2022 | taken to<br>decide the<br>case |
|          | DAKSHINA                | I.Addl.District & Sessions Judge,<br>Dakshina Kannada, Mangaluru   | Designated               | 834                | 0                          | 108                      | 0                                    | 38                                    | 0                   | 0            | 0                 | 904                 | 8 Months<br>20 Days            |
| 11       | KANNADA                 | IV.Addl.District & Sessions Judge,<br>Dakshina Kannada, Mangaluru  | Designated               | 949                | 0                          | 111                      | 0                                    | 40                                    | 0                   | 0            | 0                 | 1020                | 1 Year<br>4 Months<br>18 Days  |
| 12       | DAVANAGERE              | Prl.District & Sessions Judge,<br>Davangere                        | Designated               | 588                | 0                          | 56                       | 0                                    | 7                                     | 0                   | 0            | 0                 | 637                 | 1 Year<br>21 Days              |
| 10       | DHARWAD                 | Prl. District & Sessions<br>Court,Commercial Court                 | Designated               | 221                | 0                          | 12                       | 0                                    | 27                                    | 2                   | 0            | 0                 | 204                 | 1 Year<br>4 Months<br>1 Day    |
| 13       |                         | V Addl. District & Sessions Judge<br>Dharwad (Sitting at Hubballi) | Designated               | 271                | 0                          | 7                        | 0                                    | 15                                    | 0                   | 0            | 0                 | 263                 | 6 Months<br>25 Days            |
| 14       | GADAG                   | Addl. District & Sessions Court,<br>Gadag                          | Designated               | 281                | 10                         | 0                        | 0                                    | 15                                    | 0                   | 0            | 0                 | 276                 | 1 Year<br>1 Month<br>14 Days   |
| 15       | HASSAN                  | Prl.District & Sessions Judge, Hassan                              | Designated               | 991                | 0                          | 23                       | 0                                    | 72                                    | 0                   | 0            | 0                 | 942                 | 2 Years<br>3 Months<br>9 Days  |
| 16       | HAVERI                  | Prl.District and Sessions Court Haveri                             | Designated               | 77                 | 0                          | 6                        | 0                                    | 20                                    | 0                   | 0            | 0                 | 63                  | 2 Years<br>4 Months<br>24 Days |
| 17       | KALABURAGI              | Prl District Judge, Commercial Court<br>Kalaburagi                 | Designated               | 35                 | 0                          | 1                        | 0                                    | 2                                     | 0                   | 0            | 0                 | 34                  | 2 Years<br>1 Month<br>15 Days  |
| 18       | KODAGU                  | I Addl. District & Sessions Judge                                  | Designated               | 165                | 0                          | 0                        | 0                                    | 9                                     | 0                   | 0            | 0                 | 156                 | 1 year<br>8 Months<br>25 Days  |
| 19       | KOLAR                   | Prl.District & Sessions<br>Judge, Kolar                            | Designated               | 53                 | 0                          | 4                        | 0                                    | 3                                     | 0                   | 0            | 0                 | 54                  | 3 Months<br>5 days             |
| 20       | KOPPAL                  | Prl. Dist. & Sessions Court, Koppal                                | Designated               | 19                 | 0                          | 1                        | 0                                    | 3                                     | 0                   | 0            | 0                 | 17                  | 2 Years<br>2 Months 2<br>Days  |
| 21       | MANDYA                  | Prl. District & Sessions Judge,<br>Mandya                          | Designated               | 101                | 13                         | 0                        | 0                                    | 5                                     | 0                   | 0            | 0                 | 109                 | 1 Year<br>10 Months<br>9 Days  |

|          | NAME OF THE<br>DISTRICT | NAME OF THE COURT  |                          |                    | INSTITUT                   | TION FOR TH<br>NOVEMBE   | E MONTH OF                           | DISPOSAL FOR THE MONTH OF<br>NOVEMBER |                     |              |                   | PENDENCY            | Average<br>No. of days         |
|----------|-------------------------|--|--------------------------|--------------------|----------------------------|--------------------------|--------------------------------------|---------------------------------------|---------------------|--------------|-------------------|---------------------|--------------------------------|
| SL<br>NO |                         |  | Designated/<br>Dedicated | OPENING<br>BALANCE | TRANSFE<br>RRED<br>(U/s 9) | FRESH<br>INSTITUTI<br>ON | INSTITUITIO<br>N THROUGH<br>TRANSFER | DISPOSAL                              | TRANSFER<br>RED OUT | MADE<br>OVER | DATA<br>CLEARANCE | AS ON<br>30.11.2022 | taken to<br>decide the<br>case |
|          |                         | Prl.District & Sessions Court, Mysuru                              | Designated               | 343                | 0                          | 36                       | 0                                    | 24                                    | 0                   | 0            | 0                 | 355                 | 9 Months<br>23 Days            |
| 22       |                         | II Addl. District & Sessions Court,<br>Mysuru                      | Designated               | 654                | 0                          | 29                       | 0                                    | 23                                    | 0                   | 0            | 0                 | 660                 | 11 Months<br>3 Days            |
| 23       | RAICHUR                 | Prl.District & Sessions Court, Raichur                             | Designated               | 36                 | 0                          | 0                        | 0                                    | 3                                     | 0                   | 0            | 0                 | 33                  | 1 Year<br>4 Months<br>25 Days  |
| 24       | RAMANA(÷ARA             | Prl.District & Sessions Court,<br>Ramanagara                       | Designated               | 20                 | 0                          | 3                        | 0                                    | 0                                     | 0                   | 0            | 0                 | 23                  | 0                              |
|          | SHIVAMOGGA              | Prl.District & Sessions Court,<br>Shivamogga.                      | Designated               | 45                 | 0                          | 14                       | 0                                    | 6                                     | 0                   | 6            | 0                 | 47                  | 1 Year                         |
| 0.5      |                         | II Addl.District & Sessions Court,<br>Shivamogga.                  | Designated               | 44                 | 0                          | 3                        | 0                                    | 1                                     | 0                   | 0            | 0                 | 46                  | 8 Months<br>16 Days            |
| 25       |                         | III Addl.District & Sessions Court,<br>Shivamogga.                 | Designated               | 46                 | 0                          | 3                        | 0                                    | 3                                     | 0                   | 0            | 0                 | 46                  | 2 Years<br>21 Days             |
|          |                         | V Addl.District & Sessions Court,<br>Shivamogga (sitting at Sagar) | Designated               | 36                 | 0                          | 2                        | 0                                    | 0                                     | 0                   | 0            | 0                 | 38                  | 0                              |
|          |                         | I Addl.District & Sessions Court,<br>Tumakuru                      | Designated               | 21                 | 0                          | 0                        | 0                                    | 1                                     | 0                   | 0            | 0                 | 20                  | 0                              |
| 06       |                         | II Addl.District & Sessions Court,<br>Tumakuru                     | Designated               | 19                 | 0                          | 7                        | 0                                    | 2                                     | 0                   | 0            | 0                 | 24                  | 0                              |
| 26       | TUMAKURU                | V Addl. District and Sessions Judge,<br>Tumakuru.                  | Designated               | 4                  | 0                          | 0                        | 0                                    | 0                                     | 0                   | 0            | 0                 | 4                   | 0                              |
|          |                         | VI Addl.District & Sessions Court,<br>Tumakuru                     | Designated               | 18                 | 0                          | 2                        | 0                                    | 1                                     | 0                   | 0            | 0                 | 19                  | 2 months<br>4 Days             |
| 27       | UDUPI                   | Prl.District & Sessions Court                                      | Designated               | 339                | 0                          | 43                       | 0                                    | 25                                    | 0                   | 0            | 0                 | 357                 | 7 Months<br>19 Days            |
| 28       | UTTARA KANNADA          | Prl. District Court. Karwar  | Designated               | 35                 | 0                          | 0                        | 0                                    | 0                                     | 0                   | 0            | 0                 | 35                  | 0                              |

|          | NAME OF THE<br>DISTRICT | NAME OF THE COURT                              | Designated/<br>Dedicated | OPENING<br>BALANCE | INSTITUT                   | ION FOR TH<br>NOVEMBE    | E MONTH OF<br>R                      | DISP     | OSAL FOR 1<br>NOVE  | PENDENCY     | Average<br>No. of days |                     |                              |
|----------|-------------------------|--|--------------------------|--------------------|----------------------------|--------------------------|--------------------------------------|----------|---------------------|--------------|------------------------|---------------------|------------------------------|
| SL<br>NO |                         |  |                          |                    | TRANSFE<br>RRED<br>(U/s 9) | FRESH<br>INSTITUTI<br>ON | INSTITUITIO<br>N THROUGH<br>TRANSFER | DISPOSAL | TRANSFER<br>RED OUT | MADE<br>OVER | DATA<br>CLEARANCE      | AS ON<br>30.11.2022 | taken to                     |
|          | VIJAYAPURA              | I Addl. Dist. & Sessions Judge,<br>Vijayapur   | Designated               | 22                 | 0                          | 0                        | 0                                    | 1        | 0                   | 0            | 0                      | 21                  | 4 Months<br>11 Days          |
| 00       |                         | II Addl. Dist. & Sessions Judge,<br>Vijayapur  | Designated               | 21                 | 0                          | 3                        | 0                                    | 2        | 0                   | 0            | 0                      | 22                  | 5 Months<br>12 Days          |
| 29       |                         | III Addl. Dist. & Sessions Judge,<br>Vijayapur | Designated               | 23                 | 0                          | 0                        | 0                                    | 3        | 0                   | 0            | 0                      | 20                  | 1 Year<br>6 Months           |
|          |                         | IV Addl. Dist. & Sessions Judge,<br>Vijayapur  | Designated               | 22                 | 0                          | 2                        | 0                                    | 3        | 0                   | 0            | 0                      | 21                  | 2 Years<br>7 Months          |
| 30       | YADGIR                  | Prl.District & Sessions Court, Yadgir          | Designated               | 11                 | 0                          | 0                        | 0                                    | 0        | 0                   | 0            | 0                      | 11                  | 0                            |
|          | Total                   |  | Designated/<br>Dedicated | 11655              | 23                         | 1021                     | 64                                   | 931      | 14                  | 6            | 0                      | 11812               | 1 Year<br>3 Months<br>7 Days |